

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No. L-1/44/2010/CERC

Dated: 24th February, 2014

PUBLIC NOTICE

Subject : Extension of date for submission of comments/suggestions/objections to the draft Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) (Third Amendment) Regulations, 2014.

Comments/Objections/Suggestions from the stakeholders and other interested persons were invited on the draft Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) (Third Amendment) Regulations, 2014 to reach the Commission by 25.2.2014. Request has been received from PGCIL for extension of time for submission of the comments.

2. Considering the request, the Commission has extended the last date for submission of comments/suggestions/objections till **12.3.2014**.

-Sd-
(T. Rout)
Chief (Legal)